what happened about your earlier ruling. Please give us a specific reply. You have given an earlier ruling that whenever a document is referred to, it has to be laid on the Table of the House.

SHRI SHYAMNANDAN MISHRA: That document which has been submitted to you is the property of the House. If you say I have returned that, you will be accused of siding with the Government. Please do not do that. We will have a look on that document. No power can prevent us from having a look at it. We will go through it.

श्री प्रटल बिहारी वाजपेयी (ग्वालियर) : ग्रध्यक्ष महोदय, श्री एल० एन० मिश्र के खिलाफ हमारी प्रिवलेज मौशन ग्रभी पैंडिंग है। ग्राप हमें उसको उठाने की इजाजत दीजिये।

MR. SPEAKER: Only tomorrow. Today I will see their nature and contents.

(Interruptions)

12.41 hrs.

PAPERS LAID ON THE TABLE-Contd.

FOREIGN TRAVEL TAX (AMENDMENT) Rules, 1974 and Notification under CUSTOMS ACT, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): I beg to lay on the Table-

- (1) A copy of the Foreign Travel Tax (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 1236 in Gazette of India dated the 23rd November, 1974, under section 51 of the Finance (No. 2) Act, 1971. [Placed in Library. See No. LT-8611|74].
- (2) A copy of Notification No. G.S.R. 667(E) (Hindi English versions) published

in Gazette of India dated the 27th November, 1974, under section 159 of the Customs Act, 1962, together with an explanatory memorandum. [Placed in Library. See No. memorandum. LT-8612|74.]

ANNUAL REPORTS OF NATIONAL BOOK TRUST, INDIA FOR 1973-74, INDIAN INSTITUTE OF TECHNOLOGY, MADRAS FOR 1972-73 AND INDIAN INSTITUTE OF MANAGEMENT, CALCUTTA FOR 1972-73 AND UGC (TERMS AND CONDITIONS OF SERVICE OF EMPLOYEES) AMENDMENT RULES, 1974 AND UGC (FITNESS OF CERTAIN UNIVERSITIES FOR GRANT) Rules, 1974.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the National Boook Trust, India, for the year 1973-74. [Placed in Library. See No. LT-8613|74.]
- (2) A copy each of the following Notifications (Hindi English versions) under subsection (3) of section 25 of the University Grants Commission Act, 1956:-
 - (i) The University Grants Commission (Terms and Conditions of Service Employees) Amendment Rules, 1974, published in Notification No. G.S.R. 1029 in Gazette of India dated the 21st September. 1974.
 - (ii) The University Grants Commission (Fitness of Certain Universities for Grant) Rules, 1974, published in Notification